

Establishment of medical institute by IIT Kharagpur

*193. SHRI MANAS RANJAN BHUNIA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether IIT Kharagpur in West Bengal proposes to start one excellent medical institute along with the technological excellence;
- (b) if so, the special features of this institute; and
- (c) by when this institute will start operating for medical education and treatment?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) Yes, Sir.

(b) The hospital is intended to provide cost-effective healthcare facilities keeping in view the backwardness and low-paying capacity of the people in the adjacent areas. Simultaneously use of the best of modern technology for treatment, research and education will be given prime importance. The super-speciality services will be provided at an affordable level. The hospital will have all essential wings: such as Medicine, Surgery, Orthopaedics, Gynaecology & Obstetrics, Paediatrics, Eye, ENT etc., and all super-speciality services viz. Cardiac surgery & Catheterisation lab, Neurosurgery, Level III Trauma care centre, Dialysis, Burns Unit, Radiotherapy services etc.

- (c) Continuous efforts are being made by the Institute in this direction.

Employment opportunities for tribals

†*194. SHRIMATI KAHKASHAN PERWEEN: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government proposes to launch any scheme/special scheme for creation of new employment opportunities for the tribal population in the country and particularly in the States of Bihar, Jharkhand and Chhattisgarh; and
- (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRIMATI RENUKA SINGH SARUTA): (a) and (b) No, Sir. The Government of India is implementing the following schemes for promoting/generating employment for the tribals of the country and no new scheme is under consideration:

†Original notice of the question was received in Hindi.

- (i) Grants under Article 275(1) of the Constitution.
- (ii) Special Central Assistance to Tribal Sub Scheme.
- (iii) Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP.
- (iv) Equity Support to National Scheduled Tribes Finance and Development Corporation (NSTFDC)/State Tribes Finance and Development Corporation (STFDCs).
- (v) Institutional Support for Development and Marketing of Tribal Products/Produce.

The above schemes have pan-India applicability, including the States of Bihar, Jharkhand and Chhattisgarh.

‘Build for Digital India’ programme

*195. SHRI MD. NADIMUL HAQUE: Will the Minister of ELECTRONIC AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Ministry has recently decided to roll out a ‘Build for Digital India’ programme in partnership with Google;
- (b) if so, the details thereof;
- (c) what are the expected benefits of this programme; and
- (d) the details of expected expenditure that will be incurred on the programme?

THE MINISTER OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): (a) The Ministry of Electronics and Information Technology (MeitY) has agreed to provide logo support for Google’s India’s ‘Build for Digital India’ programme.

(b) and (c) The ‘Build for Digital India’ programme provides student tech developers a platform to become solution creators for problems they see around them and the community. In the programme, learning opportunity, mentorship and exclusive showcase opportunity are provided by Google India to technology entrepreneurs. So far, 7400 students have enrolled and 3072 applications have been received out of which 25% are from female applicants.